Annexure – 1 Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 28.02.2025											
List of secured financial creditors belonging to any class of creditors (Amount in Rs.)											
Details of claim received	Details of claim admitted		Amount of any								
		Amount of	mutual dues, that may	Amount of	Amount of claim	B 1 '6					

(Amount in Rs.)														
S. Name of creditor	Details of claim received		Details of claim admitted					Amount of any						
	Name of creditor	Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Amount covered by security interest	covered by	Whether related party?	% voting share in CoC	Amount of	mutual dues, that may be set-off		Amount of claim under verification	
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA